

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 290/2025**

**IN THE MATTER OF:**

**Hemant Singh Gonja & Ors.**

**...PETITIONERS**

**Versus**

**State of Uttarakhand & Ors.**

**...RESPONDENTS**

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FILED BY


**DEEPAK BORA**

Counsel for the State of Uttarakhand  
 17, New Lawyers Chambers,  
 Setalvad Block,  
 Supreme Court of India,  
 New Delhi- 110001



**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 290/2025**



**IN THE MATTER OF:**

**Hemant Singh Gonia & Ors.**

**...PETITIONERS**

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**...RESPONDENTS**

**RESPONSE BY WAY OF AFFIDAVIT BY SARPANCH, GRAM PANCHAYAT  
MALLA NIGLAT (RESPONDENT NO. 7)**

I, Seema, W/o Pawan Kumar, aged about 35 years, presently serving as Sarpanch / Gram Pradhan of Gram Panchayat Malla Niglat, Block Betalghat, District Nainital, Uttarakhand, do hereby solemnly affirm and state on oath as under:

1. That in my aforesaid official capacity, I am well acquainted with the facts and circumstances of the present case and am duly competent and authorized to swear and file the present Response Affidavit before this Hon'ble Tribunal.
2. That this Hon'ble Tribunal, vide paragraph 3 and 8 of its Order dated 27.01.2026, was pleased to implead and direct Respondent No. 7 to ensure



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Action Taken Report on record. The relevant paragraphs of the aforesaid order are herein as follows:

“....

3. In view of the averments made in the original application, observations made in the report of the Joint Committee and the facts and circumstances of the case, we consider presence of District Development Authority Nainital through its Secretary, Chief Development Officer, Nainital and Gram Panchayat, Kainchi Dham through its Sarpanch to be 2 essential for just and proper adjudication of the questions involved in the case and accordingly they are impleaded as respondents no. 5, 6 and 7.

....

....

8. In their responses, respondents no. 6 and 7 shall specifically mention all details regarding solid waste and sewage and industrial/commercial effluent management and compliance with Solid Waste Management Rules, 2016.”

3. That in compliance with the aforesaid directions, the answering Respondent respectfully submits that Gram Panchayat Malla Niglat has undertaken several measures to ensure sanitation and proper solid waste management within the Panchayat area.
4. That during the financial year 2023-2024, five (05) public dustbins for wet and dry waste were installed at public places within Gram Panchayat Malla Niglat using State funding. The documents relating to installation of the said public dustbins have been annexed herewith and marked as

**Annexure A.**



— प्रमाण  
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बि०ख० बेतालघाट (नैनीताल)

5. That during the financial year 2023-2024, individual household dustbins were distributed to 480 families residing within Gram Panchayat Malla Niglat using Central Government funds in order to promote waste segregation at the household level. The documents relating to distribution of household dustbins have been annexed herewith and marked as **Annexure B**.
6. That since the year 2021, the Gram Panchayat has been conducting cleanliness campaigns and public awareness programmes periodically within the Panchayat area. The documents relating to such cleanliness campaigns and awareness programmes have been annexed herewith and marked as **Annexure C**.
7. That the Gram Panchayat has constituted a Sanitation Committee, and meetings of the said committee are conducted for reviewing sanitation related issues and monitoring cleanliness activities within the Panchayat area. The documents relating to the Sanitation Committee have been annexed herewith and marked as **Annexure D**.
8. That on important national occasions such as 26 January, 15 August and 2 October, the Gram Panchayat organizes large scale cleanliness programmes including cleaning of the Shipra River and surrounding areas. The documents relating to such cleanliness drives have been annexed herewith and marked as **Annexure E**.
9. That the Gram Panchayat has undertaken efforts to raise awareness among the public regarding cleanliness through wall paintings and display boards relating to cleanliness within the Panchayat area. The documents



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relating to wall paintings and awareness boards have been annexed herewith and marked as **Annexure F**.

10. That the Gram Panchayat has also taken enforcement action against individuals and organizations found disposing garbage improperly, and challans have been issued against such persons. The documents relating to challans issued for improper disposal of garbage have been annexed herewith and marked as **Annexure G**.
11. That the Gram Panchayat has imposed restrictions to prevent littering in and around the Shipra River and unauthorized entry, and fines have been imposed upon persons violating such restrictions. The documents relating to the restrictions imposed and penalties levied near the Shipra River have been annexed herewith and marked as **Annexure H**.
12. That due to limited resources available with the Gram Panchayat, garbage generated within the Panchayat area is disposed of with the cooperation of the Municipal Council, Bhawali, District Panchayat, Nainital, and Area Panchayat, Betalghat.
13. That with the cooperation of the aforesaid authorities, garbage from the Panchayat area is disposed of on a daily basis through garbage collection vehicles.
14. That the answering Respondent respectfully submits that the Gram Panchayat is making continuous efforts to ensure sanitation and proper solid waste management within its jurisdiction.
15. That the present Response Affidavit is being filed in compliance with the Order dated 27.01.2026 passed by this Hon'ble Tribunal, and the



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answering Respondent humbly prays that the same may kindly be taken on record.

*Identified by*  
**IDENTIFIED BY**  
Adv. Devesh Singh Kohre  
56/12021.

*प्रधान*  
ग्राम पंचायत-मल्ला विगलाट  
**DEPONENT**  
वि.सं.क. येतलघाट (मैनाला)

**VERIFICATION:**

I, the above-named deponent, do hereby verify that the contents of paragraphs 1 to 15 of the above affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Verified at Nainital on this 10 day of 3, 2026.

*प्रधान*  
ग्राम पंचायत-मल्ला विगलाट  
**DEPONENT**  
वि.सं.क. येतलघाट (मैनाला)



Identified by... *Devesh Singh*  
Deponent Identified by... *Devesh Singh*  
Sworn & Verified the in Content of  
this Affidavit At... *Haldwani*  
Date... *10-3-26 3:25 PM*

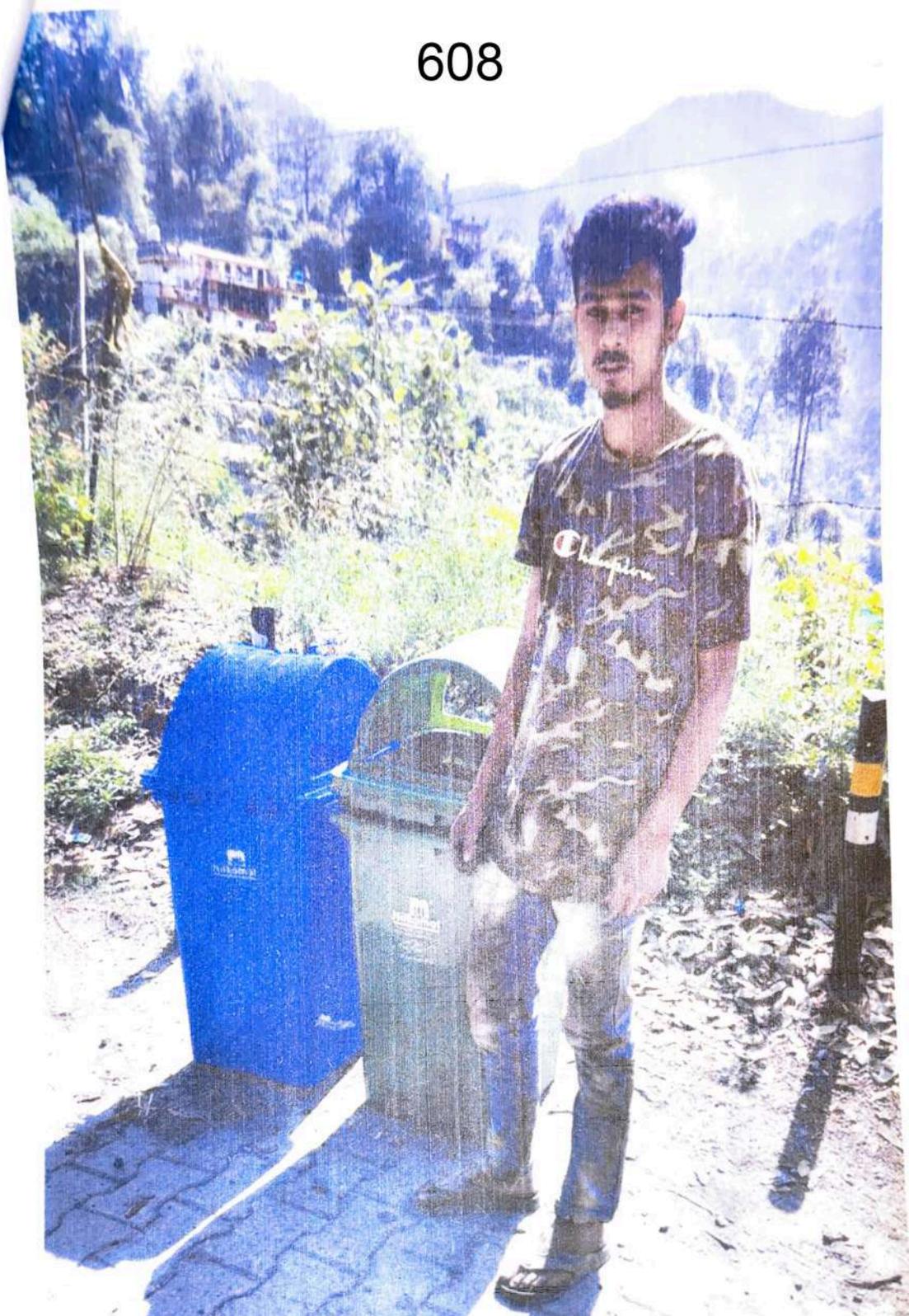
*Manohar Korang*  
**Manohar Korang**  
Advocate  
Notary Officer  
Haldwani Nainital (H. Q.)



प्रधान  
ग्राम पंचायत-मल्ला विगलाट  
वि०ख० बेटालघाट (नैनीताल)

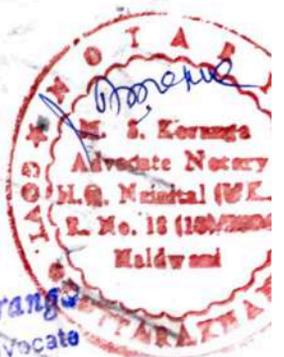


*M.S. Koranga*  
Manohar Koranga  
Advocate  
Notary Officer  
Haldwani Nainital (H.Q.)  
10-3-26



प्रधान  
 ग्राम पंचायत-मल्ला विमलाट  
 विखंड बेतालघाट (नेनीताल)

*(Signature)*  
 Manoj Kumar  
 Advocate  
 Notary Officer  
 Mairwani Nainital (H.O. 10/3/20)





  
**Manohar Korang**  
 Advocate  
 Notary Officer  
 Haldwani Nainital (H O)

10-3-28

प्रधान  
 ग्राम पंचायत-मल्ला विगलाट  
 वि०ख० बेतालघाट (नैनीताल)



*Manohar Koranga*  
 Advocate  
 Notary Officer  
 Haldwani Nainital (H.Q.)

*10/3/20*

प्रधान  
 ग्राम पंचायत-मल्ला दिगलाट  
 वि०ख० बेतालघाट (नैनीताल)



Attd of  
**Manohar Koranga**  
 Advocate  
 Notary Public  
 Haldwani Nainital (H.O.)

10-3-26

प्रधान  
 ग्राम पंचायत-मल्ला रिमनाह  
 वि०ख० बेतालघाट (नैनीताल)



440/19  
 M. S. Koranga 10320  
 Advocate  
 Notary Officer  
 Haldwani Nainital (H.Q.)

प्रधान  
 ग्राम पंचायत-मल्ला विगलाट  
 वि०ख० बेतालघाट (नैनीताल)



*M. S. Korang*  
Manohar Korang 10-3-28  
Advocate  
Notary Officer  
Haldwani Nainital (H.O.)

*प्रधान*  
ग्राम पंचायत-मल्ला विगलाट  
वि०ख० बेतालघाट (नैनीताल)

क्र.सं.	विवरण	दिनांक	पृष्ठ सं.
	आज दिनांक 07/12/2022 को ग्राम पंचायत मल्लीमालाट की स्कूल बेंच का आयोजन, मा. उच्च विद्यालय उत्तर स्कूल नैनीताल में श्रेष्ठ लक्षित महिला संख्या - 43/2022, जिनके द्वारा जयक उन्मत्तक साक्षरों के आदेश के मुताबिक, ग्राम पंचायत मल्लीमालाट प्रबंधन की विशेष बेंच पंचायत मल्लीमालाट में 11:00 बजे श्रेष्ठ महिला, बेंच में की गयी कार्यवाही का विवरण निम्नवत् है -		
1.	ग्राम पंचायत की सीमा अंतर्गत क्षेत्र में पंचायत मल्लीमालाट में निर्धारित किया जाता है.		
2.	सिंगल यूज प्लॉट्स के अंतर्गत अग्रिम स्वयं अधिदान करने में सुविधा देय होगा.		
3.	ग्रामत्वधियां द्वारा बताया गया कि केंसी विद्यालय के पाठ्य सरोटि द्वारा रोड बना पेटा जाता है, कई बार कुंड जलन पर शोषण करने पर सरोटि द्वारा प्लॉट्स का पेटा जाता है, जिस कारण गंदगी के कारण बच्चे के स्वास्थ्य पर असर होता है.		

1. ग्रामत्वधियों द्वारा श्रेष्ठ महिला कार्यवाही के अंतर्गत मल्लीमालाट में...

2. ग्राम पंचायत की सीमा अंतर्गत क्षेत्र में पंचायत मल्लीमालाट में निर्धारित किया जाता है.

3. सिंगल यूज प्लॉट्स के अंतर्गत अग्रिम स्वयं अधिदान करने में सुविधा देय होगा.

4. ग्रामत्वधियों द्वारा बताया गया कि केंसी विद्यालय के पाठ्य सरोटि द्वारा रोड बना पेटा जाता है, कई बार कुंड जलन पर शोषण करने पर सरोटि द्वारा प्लॉट्स का पेटा जाता है, जिस कारण गंदगी के कारण बच्चे के स्वास्थ्य पर असर होता है.

5. ग्राम पंचायत की सीमा अंतर्गत क्षेत्र में पंचायत मल्लीमालाट में निर्धारित किया जाता है.

6. ग्राम पंचायत की सीमा अंतर्गत क्षेत्र में पंचायत मल्लीमालाट में निर्धारित किया जाता है.



Manohar Korang  
Advocate  
Nainital  
Meldwani Nainital (H.O.)

ग्राम पंचायत - मल्लीमालाट  
बेंचालघाट (नैनीताल)



*M. S. Kousha*  
 Mansher Kousha  
 Advocate  
 Notary Office  
 Haldwani Nainital (H.Q.)

10/3/20

प्रधान  
 ग्राम पंचायत-मल्ला विगहाट  
 वि०ख० बेटालघाट (नैनीताल)



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*M.S. Korang*  
**Manohar Korang**  
Advocate  
Notary Officer  
Haldwani Nainital (H.Q.)

18/3/18

प्रधान  
ग्राम पंचायत-मल्ला विगलाट  
वि०ख० बेतालघाट (नैनीताल)



  
**Manohar Koranga**  
 Advocate  
 Notary Officer  
 Nainital (H.O.)

10-326

  
 प्रधान  
 ग्राम पंचायत-मल्ला विगलार  
 वि.स. बेतालघाट (नैनीताल)



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**Manohar Koranga**  
 Advocate  
 Notary Officer  
 Maldwani Nainital (H.O.)

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 10320

स्थान  
 ग्राम पंचायत-मल्ला विग्रहा  
 वि०ख० बेतालघाट (मैनीताल)



  
 Mansher Koranga  
 Advocate  
 Notary Officer  
 Nainital (H.O.)

ग्राम पंचायत-मल्ला विंगलाट  
 विंखो बेतालघाट (नैनीताल)

10/3/25



प्रधान  
 ग्राम पंचायत-मल्ला विंगराट  
 वि.सं. बेतालघाट (नैनीताल)

Manohar Koranga  
 Advocate  
 Notary Officer  
 Nainital (H.O.)



*Manohar Koranga*  
 Advocate  
 Notary Officer  
 Maldwani Nainital (H.O.)

10/3/20

ग्राम पंचायत-मल्ला विगल्लार  
 वि०ख० बेतालघाट (मैनीताल)

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पञ्चमीताल  
बेतालघाट  
बेनीताल

अकम तिवारी  
पुत्र फूल तिवारी  
कैपी  
रुज)

20/12/2022

घर के ऊपर लोडिंग

चालान 2500/- 100/-  
एक सौ रुपये मात्र 1/-

इस्यदिने



पुत्र

U.P.D.O. Betalga

Mansoor Koriya  
Advocate  
Notary  
Haldwani Mainital (H.O.)

10/3/20

प्रधान  
ग्राम पंचायत-मल्ला विंगलाट  
विन्खो बेतालघाट (बेनीताल)

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*Made*  
Manghar Koranga  
Advocate  
Notary Officer  
Mandawa, NAWALGARH

10-3-20

ग्राम पंचायत  
वि०ख० बे०

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मल्ला विगलाट  
बेतालघाट  
नैनीताल  
20/12/2022

श्री मोहन सिंह

उत्तर वली, कैंची

लगाविका

रिहात के जगह सामने

लाहिका वि. वरा इका समुदाय

जालान शुल्क - 500/-

पत्रक से समझ

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प्रधान  
ग्राम पंचायत - मल्ला विगलाट  
वि०ख० बेतालघाट (नैनीताल)

Vardana Chhill



*[Handwritten signature]*  
**Manohar Korang**  
Advocate  
Notary Officer  
Haldwani Nainital (H.O.)

10320

कृपया मन्दिर परिसर व कैची धाम

को स्वच्छ रखने में सहयोग दें।

★ नदी में जाना सख्त मना है पकड़े

जाने पर आर्थिक दंड 500 रु

जुमनि के रूप में वसूला जायेगा।

आज्ञा से:  
ग्राम प्रधान, कैची



*M.S. Koranga*  
Member Koranga  
Advocate  
Notary  
Haldwani Nainital (H.O.)

10/3/20

प्रधान  
ग्राम पंचायत-मल्ला विंगलार  
वि०ख० बेतालघाट (नैनीताल)

\* कृपया मन्दिर परिसर व कैंची धाम  
 को स्वच्छ रखने में सहयोग दें।  
 \* नदी में जाना सख्त मना है पकड़े  
 जाने पर आर्थिक दंड 500 रु  
 जुमनि के रूप में वसूला जायेगा।  
 आज्ञा से:  
 ग्राम प्रधान, कैंची

विधान  
 मन्त्र  
 सचिव

Man  
 Mowani

10/11/2019